

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

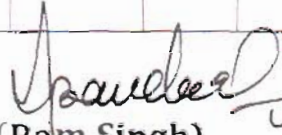
NO: 1195

DATED:- 4/3/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Judges, under various object Heads for the current year 2015-16 as per detailed below:-

S.No.	Name of the Court.	Salary	POL	T.E.	Elect.	Tele	2071-P&ORB (NPS)
1.	Pr.D&S Judge, Anantnag.	5.00	----	0.50	----	----	----
2.	Pr.D&S Judge, Jammu.	----	----	0.25	----	----	----
3	Pr.D&S Judge, Udhampur.	----	----	0.10	----	0.06	0.017
4	Pr.D&S Judge, Bhaderwah.	0.70	0.10	----	----	----	0.001
5	C.J.M. Reasi.	---	0.07	0.05	----	----	----
6	C.J.M. Udhampur.	5.00	----	0.15	----	----	----
7.	Sub Judge, Chadoora.	0.60	0.10	0.15	---	---	0.02
8.	Munsiff, Thathri.	----	0.10	0.20	0.15	----	----
9.	Munsiff, Dooru.	----	----	0.30	----	----	----
10	Munsiff, Kotranka.	-----	-----	0.50	----	----	----
11	Munsiff, Mahanpur.	----	0.10	0.20	----	----	----
12	Munsiff, Pampore.	----	----	0.50	0.21	----	----
13	Munsiff, Samba.	----	0.15	0.15	----	----	----
14	Addl.Mob.Mag.Awantipura (Under 13 th F.C)	----	0.15	0.50	----	----	----
15	Addl.Mob.Mag. Shopian (Under 13 th F.C)	----	----	----	----	----	0.03

By order.


(Ram Singh) 4/3

Deputy Registrar (Accts)

No: 4115-39/AC

Dated: 4/3/2016

Copy to the:

1-4	Pr. D&S Judge, Jammu/ Anantnag/ Udhampur/Bhaderwah
5-6	C.J.M. Reasi/ Udhampur.
7	Sub Judge, Chadoora.
8-13	Munsiff, Thathri/Dooru/Kotranka/Mahanpur/Pampore/Samba.
14-15	Addl. Mobile Magistrate, Awantipura/Shopian (Under 13 th Finance Commission)
16.	Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
17-24	Try Officer, Thathri/Dooru/Kotranka/Mahanpur/Pampore/Samba/Awantipora/Shopian
 for inf. and n/a
25	Order book.


Deputy Registrar(Accts) 4/3